

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 238(ND)/2017

IN THE MATTER OF:

**M/s Devarata Dasa @ Dwighty Gray Gibbs & APPLICANT / PETITIONER
Ors.**

Vs

M/s Gopal Fabrics Pvt. Ltd. & ors. RESPONDENT

SECTION:

Under Section 241-242, 213

Order delivered on 06.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER :- Mr. Sanjay Mishra, Advocate
Mr. Geetesh Meena, Advocate**

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the Petitioner, the matter is posted for hearing on 13th September 2017.

Sd-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

Sd-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**